

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

22. IA 834/2020- 60(5) MA 1237/2018 MA 1216/2019 in CP(IB) 1832/MB/2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

**NAME OF THE PARTIES:-** IA 834/2020 Abhijit Guhathakurta.  
IA 1237/2018 Abhijit Guhathkurta  
MA 1216/2019 SREI Equipment Finance Ltd  
IA 3354/2022 Mr. Abhijit Guhathakurta  
**IN THE MATTER OF**  
**IDBI Bank Limited**  
V/s  
**EPC Constructions India Limited**

**Section: 60(5) Sec 49(2) Sec 42 Rule 11 of NCLT, 2016 U/s 7 of Insolvency and  
Bankruptcy Code, 2016**

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**ORDER**

Counsel, Prakash Shinde appeared for the Respondent no. 1 in IA 834 of 2020 and  
Counsel, Abhixit Singh a/w A. Thakur appeared for the Respondent nos. 1 and 2 in MA  
1237 of 2018. List all these Applications on **24.07.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**